

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 12.8.05

Dt. 12.08.2005.

M.A. 224/05 for
consideration.In
1/4

Sub

On the Prayer I Learned
concerned for both parties. The
matter is adjourned to be taken
up on 02.09.2005.


Member(s)

Order dated 2/9/05

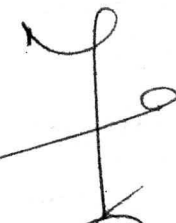
Co Copies of order
Dt 2/9/05 issued to
Counsel for both sides.

In
2/9/05

Hear Mr. S.B. Jeng,
Ct. Additional Standing Counsel for
the Respondent Department and Mr.
S. Rath, Ct. Counsel appearing for the
Applicant.

By filing a memorandum,
Mr. S.B. Jeng, Ct. Additional Standing
Counsel seeks permission to withdraw
M.A. 224/05. The prayer is allowed
and M.A. 224/05 stands disposed
of being not pressed.

Free copies of this order
be handed over to the Ct.
Counsel appearing for the
Respondents.


Member(s)